

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/33(KB)2024
RA (IBC)/1(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	UNION BANK OF INDIA LIMITED VS SOLAPUR TOLLWAYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Ratnanko Banerjee, Sr. Adv.] For the Financial Creditor
Ms. Manju Bhuteria, Adv.]
Mr. Sayantak Das, Adv.]

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Ms. Smiti Verma, Adv.]
Mr. S. Roy, Adv.]
Mr. Souvik Bose, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel on both sides Present.
2. Ld. Counsel Mr. Shaunak Mitra appearing for the Corporate Debtor submits that his Reply Affidavit is ready and the same be filed within 7 days.
3. Let the same be done subject to payment of cost of Rs. 10,000/- to the **National Defence Fund**, as vide order dated 06th May, 2024 the right to file Reply Affidavit was closed.
4. Ld. Counsel for the Parties to be prepared with convenience notes/written notes of argument before the next date of hearing.
5. Post this matter on **12.07.2024 at 3.00 PM.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)